

HIGH COURT OF UTTARAKHAND AT NAINITAL
NOTIFICATION

No. 140 /UHC/Admin.A/2008

Dated: June 20, 2008.

In supersession of this Court's Notification No. 132/UHC/Admin.A/2008 dated 12/06/2008, Sri Bindhyachal Singh, Chief Judicial Magistrate, Bageshwar to be the Civil Judge (Sr. Div.), Bageshwar, in addition to his duties.

No. 141 /UHC/Admin.A/2008

Dated: June 20, 2008.

In supersession of this Court's Notification No. 133/UHC/Admin.A/2008 dated 12/06/2008, Sri Ajay Chaudhary, Chief Judicial Magistrate, Chamoli to be the Asstt. Sessions Judge [Civil Judge (Sr. Div.)]/1st F.T.C. Court, Chamoli, in addition to his duties.

No. 142 /UHC/Admin.A/2008

Dated: June 20, 2008.

In supersession of this Court's Notification No. 134/UHC/Admin.A/2008 dated 12/06/2008, Sri Manish Mishra, Chief Judicial Magistrate, Champawat to be the Civil Judge (Sr. Div.), Champawat, in addition to his duties.

No. 143 /UHC/Admin.A/2008

Dated: June 20, 2008.

In supersession of this Court's Notification No. 135/UHC/Admin.A/2008 dated 12/06/2008, Sri Dhananjay Chaturvedi, Chief Judicial Magistrate, Tehri Garhwal to be the Asstt. Sessions Judge [Civil Judge (Sr. Div.)]/ F.T.C. Court, Tehri Garhwal, in addition to his duties.

By Order of Hon'ble the Chief Justice,

Sd/-

(V.K. Maheshwari)
Registrar General.